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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 378 and IA 276 of 2017 with C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

Name of the Company:

Kusum B Kumar & Ors.

V/s.

Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	D. C. Eejperl	Advoest	Respondent,0	2
2.	NAVIN PAHWA WITH	SR. ADV	Resp. 1-9	
	RITU SMAM FOR THAKKAR	ASV		
3.	AND PAHWA D. S. Sanjanuala with Antait Shah	Sr. Adv	Pet.	

<u>ORDER</u>

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents no. 1 to 9. Learned Advocate Mr. D C Sejpal i/b Sejpal Associates present for Respondent no. 10.

Interim order shall continue till the next date of hearing.

At request of petitioner Counsel.

List the matter on 22.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL